

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-218 of 2015 in
Appeal No. 74 of 2014**

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

GRIDCO Ltd.

.... Appellant (s)

Versus

GMR – Kamalanga Energy Ltd. & Ors.

... Respondent (s)

GRM – Kamalanga Energy Ltd.

...Appellant/R-1

Counsel for the Appellant(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himonshi

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Rohit Venkat for R.1

Mr.K.S. Dhingra for R.5

ORDER

**IA-218 of 2015
(Appl. for early hearing)**

List along with the main Appeal.

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**